

**Talks with State Governments
regarding Power Shortage**

67. SHRI B.V. DESAI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether in view of the serious situation that has arisen out of the power shortage in many States for the last two months the Union Government have initiated talks with the State Governments for overcoming the power shortage in the country;

(b) if so, the outcome of the talks held with the State Governments; and

(c) the new measures Government propose to take to overcome the power shortage in the country ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) The talks have been fruitful and the concerned Chief Ministers have assured to take effective measures.

(c) To minimise the problem of power shortage efforts are being made to accelerate the programme of commissioning new generating capacity, undertake renovation and modernisation of existing plants, improving coal supplies and training of engineers and operating personnel of the power stations. Longterm measures include taking up more new projects in the coming Five Year Plan.

Hike in Procurement Price of Wheat

68. SHRI B.V. DESAI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have decided to raise the procurement price of wheat in the ensuing rabi season;

(b) if so, when final decision is likely to be taken;

(c) whether in October, 1984, country-wide campaign was made to concentrate on mobilising all input distribution agencies to facilitate timely supply to the farmers;

(d) whether arrangements were made for quick disbursement of all the inputs, including seed, fertilizers etc; and

(e) whether Government are also making efforts to provide effective marketing support to coarse grains as well ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). The price policy for wheat for 1985-86 marketing season is under active consideration of the Government.

(c) and (d). Yes, Sir.

(e) Yes, Sir. It has been decided that institutional arrangements should be made in States for price support operations of Coarse Cereals. Accordingly, the State Governments intending to implement the programme have been requested by the Department of Food which is the nodal Department to indicate the arrangements made in this regard.

Drought Relief to Karnataka

69. SHRI B.V. DESAI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Karnataka Government have sought assistance of Rs. 31.50 crores for drought relief measures in the State from the Central Team which visited Karnataka on 10 October, 1984;

(b) whether two memoranda were submitted in September, 1984 seeking Rs. 123 crores and Rs. 55 crores respectively for fighting drought which has affected 16 out of 19 districts in the State;

(c) whether Central team was convinced of the need to meet the drought situation; and

(d) if so, the total amount granted so far to the State Government to meet the drought situation in the State ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). The Government of Karnataka sent a memorandum

on scarcity seeking Central assistance of Rs. 123.00 crores in September, 1984. Subsequently in October, 1984 the State Government sent a supplementary memorandum in which they enhanced their requirements of Central assistance by an additional Rs. 55.00 crores. The State Government sought another amount of Rs. 31.50 crores during the visit of Team, thus raising the total requirement of funds to Rs. 209.50 crores.

(c) and (d). The Central Team visited the State between 8th and 12th October, 1984. On the basis of the report of the Central Team and recommendations of the High Level Committee on Relief, thereon, a ceiling of Central assistance amounting to Rs. 32.73 crores was sanctioned to the Government of Karnataka for meeting the drought situation in the State on 22nd November, 1984.

Programme for Village Electrification

70. SHRI B.V. DESAI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Rural Electrification Corporation is keen on accelerating the programme for electrification of villages for promotion of employment/oriented small industries;

(b) whether the Rural Electrification Corporation has prepared a comprehensive programme for 48 million house connections involving an expenditure of Rs. 2400 crores;

(c) if so, when this programme is likely to be implemented; and

(d) details of achievement made in 1984-85 ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) to (d). The outlays involved in the programme for providing house connections have been estimated. A decision on the provision of funds and the phasing of implementation would be taken at the time of finalization of the Seventh Five Year Plan.

Acquirement of Land and Construction of Houses by DDA

71. SHRI D.L. BAITHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the area of land acquired by DDA in Dehli/New Delhi indicating total number of plots developed, houses constructed for distribution/allotment to the people and total number of plots/houses allotted during the last five years;

(b) whether some of the acquired land area, plots of land and constructed dwelling houses are still pending allotment; if so, total number of such plots/dwelling houses indicating reasons for non-allotment thereof; and

(c) whether Government are considering to dispose of the above land/plots/houses and if so, the details of the programme so chalked out ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) An area of 48281.980 acres of land has been acquired and placed at the disposal of DDA by the Delhi Administration. During the last five years, 2147 plots were placed at the disposal of Commissioner (Lands) DDA in addition to the plots already available. 3200 plots were allotted/auctioned. Under the Rohini Scheme, another 25445 plots were developed and allotted. During the period, the DDA constructed 60370 flats. But it could allocate/allot as many as 80,699 flats since there were some unallotted flats already available with them.

(b) An area of 4560.28 acres is available with DDA for allotment. This includes area under stay order and under encroachment. 5705 developed plots are under process of allotment. No constructed house is pending allotment with DDA.

(c) The area not covered by stay orders by the court and encroachments is under planning for utilization. 134 residential plots are proposed to be sold by DDA through auction in January and February, 1985. Additional 571 residential plots are